Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINIS-TRY OF ENERGY (SHRI KALPNATH RAI) : (a) With the commissioning of the 400 KV Vindhyachal-Korba transmission line during July, 1988, power from the Vindhyachal Super Thermal Power Station is already being supplied to the Western region.

[English]

Earnings from Advertisements

4399. SHRIMATID. K. BHANDARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the amount earned from advertisements during the calendar year 1987 and upto July, 1988, separately; and

(b) the details of proposals for making use of these earnings?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF IN-FORMATION AND BROADCASTING (SHRIH.K.L.BHAGAT): (a) The gross revenue earned from advertisements during the period is given below:

Jan '87	- Jan'88
to	to
Dec.'87	July 88
(In crores of Rupees)	
All India Radio 28.18	15.43
Doordarshan 127.20	89.74

(b) Revenues from commercial services of Akashvani and Doordarshan are credited into a fund called the 'Non Lapsable Fund". The Fund is utilised for incurring recurring and non-recurring expenditure, inter-alia, on the following scheme:-

- i) Improvement of software and related facilities.
- ii) Improvement of hardware facilities.
- Experimentation in new fields of development of electronics and programming.
- vi) Implementing schemes which would increase the commercial revenue.
- v) Financial assistance to deserving artists.

Action taken by Ministries on M.Ps suggestions during Budget discussion

4400. SHRIMATI D.K.BHANDARI: Will the Minster of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government have issued instructions to all Ministries to take note of all suggestions and comments made in both Houses on matters concerning their respective Ministeries.

(b) if so, the details of such instructions;

(c) the total number of suggestions made by members on different subjects during the Budget Session;

(d) whether it is also a fact that his Ministry has some criteria to follow-up and co-ordinate with different Ministries on various subjects raised by members in both Houses;

(e) if so, the details thereof; and

(f) the total number of suggestions made during Budget Session on which action has since been taken and the total number of suggestions still pending, Ministry-wise?

THE MINISTER OF PARLIAMEN-

TARY AFFAIRS AND MINISTER OF IN-FORMATION AND BROADCASTING (SHRI H.K.L.BHAGAT) : (a) to (c). Yes, Sir. the Manual for Handling Parliamentary Ministries work in Ministries published by the Cabine Secretariat contains instructions for noting down points raised by Members. The suggestions made are analysed by the different Ministries and important ones are taken into account while replying to the debates.

(d) and (e). This Ministry coordinates work relating to assurances and matters raised under Rule 377 in Lok Sabha and matters raised by way of Special Mentions in Rajya Sabha only. Details in respect of these matters are contained in the Annual Reports of the Ministry.

(f) No count is kept except in respect of matters indicated in answer to (d) and (e) above.

Electrification of Villages in Maharashtra Under Kuteer Jyoti Scheme

4401. SHRI PRAKASH V. PATIL : Will the Minister of ENERGY be pleased to state:

 (a) whether any comprehensive plan has been drawn up to provide electricity in remote villages of Maharashtra under the Kuteer jyoti Scheme;

(b) if so, the details thereof; and

(c) the scheme for 1988 and 1989 and the areas that will be benefited?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINIS-TRY OF ENERGY (SHRI KALPNATH RAI) : (a) to (c). Under the Kutirjyoti scheme, it is proposed to extend single light point connections to the households of rural families below the poverty line including Harijans and Adivasis in already electrified villages. During 1988-89, under this scheme, one time cost of internal wiring and service connection charges upto a maximum of Rs.200/per connection would be provided by way of grant to the State Electricity Boards/State Governments. During 1988-89, an amount of Rs. 58.20 lakhs has been allocated for Maharashtra for providing a minimum of 29,100 connections. Government of Maharashtra/Maharashtra State Electricity Board are finalising the selection of areas/villages for implementation of Kutirjyoti programme.

Transmission Losses in States

4402. SHRI PRAKASH V. PATIL : Will the Minister of ENERGY be pleased to state:

(a) the rate of transmission losses in different States;

(b) whether over the last one decade efforts made to reduce the loss could make a serious dent in the losses and if so, the particulars thereof in general;

(c) whether Government have st up any high level committee of experts to deal with the problem since power saved is equal to power generated; and

(d) when this Committee will furnish its report?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MIN!S-TRY OF ENERGY (SHRI KALPNATH RAI) . (a) A statement given below.

(b) The Central Electricity Authority have issued comprehensive guidelinas to the Electricity Supply Organisations for the reduction of transmission and distribution losses. The Indian Electricity Act, 1910 has been amended to make theft of power a cognisable offenca. The State Governments/Electricity Supply Organisations have also been advised to intensity surprise inspections of the various consumer installations and to undertake suitable administrative and legislative measures for the prevention of theft of power. However, the transmission and distribution losses in the country continue to be high.